

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 1854

TO BE ANSWERED ON MARCH 9, 2016

ILCS SCHEME

No. 1854 KUMARI SHOBHA KARANDLAJE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has allocated fund under Integrated Low Cost Sanitation Scheme (ILCS) for conversion of all existing dry latrines in the urban areas;
- (b) if so, the details of the funds allocated during the last three years and the current year, State-wise and year-wise;
- (c) whether the Government considers to cover Other Backward and minority populated districts of the country in the scheme;
- (d) if so, the steps taken by the Government in this regard; and
- (e) whether the Government has revised the guidelines of the scheme recently and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

- (a)&(b): The Ministry of Housing and Urban Poverty Alleviation (MoHUPA) had implemented the Integrated Low Cost Sanitation (ILCS) Scheme with the objective of converting dry latrines into twin pit-pour flush latrines in

urban areas in all States of the country. The ILCS Scheme was a demand driven scheme and sanction of funds was made to States as per demand. Details of the financial assistance provided to States during last three years of the scheme are enclosed at Annexure.

(c)&(d): The ILCS scheme covered all the Economically Weaker Section in urban areas in the country.

(e): The question does not arise as the Scheme has come to an end on 31st March, 2014.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1854 for 09.03.2016 regarding "ILCS Scheme".

Annexure

State/UT-wise details of funds released under the Integrated Low Cost Sanitation (ILCS) Scheme during each of the last three years of the scheme

(in crores)

Sl. No.	Name of the State	2012-13	2013-14	2014-15
1.	Bihar	—	—	—
2.	Uttar Pradesh	—	—	—
3.	Jammu & Kashmir	—	—	—
4.	Nagaland	—	—	—
5.	Uttarakhand	—	—	—
6.	Maharashtra	19.20	0.42	—
7.	Madhya Pradesh	—	—	—
8.	Tripura	—	—	—
9.	Kerala	—	3.75	0.67*
10.	Rajasthan	—	—	—
11.	West Bengal	—	—	—
12.	Odisha	—	—	—
13.	Jharkhand	—	—	—
14.	Chhattisgarh	—	14.88	—
15.	Manipur	—	—	—
	Total	19.20	19.05	0.67*

**Though the scheme came to an end on 31.3.2014, past liability of the scheme released in 2014-15.*